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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (video Conference)**

**CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No. 200/7/HDB/2020 |
| NAME OF THE COMPANY | Pacific Hospitals Pvt Ltd |
| NAME OF THE PETITIONER(S) | Omkara Assets Reconstructions Pvt Ltd |
| NAME OF THE RESPONDENTS(S) | Pacific Hospitals Pvt Ltd |
| UNDER SECTION | 7 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-Mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-Mail & Telephone No. | Signature |
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ORDER

- Matter taken up for hearing through Video Conference in CP (IB) No.200/7/HDB/2020, pursuant to hearing held on 17.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
- Mr. Y. Suryanarayana, counsel for the Petitioner and Mr. Saran, counsel for the Respondent appeared through video conference.
- Counsel for the Respondent prayed further time for filing counter. At his request, time is enlarged with a direction to furnish copy of the same to the other side on or before next date of hearing.
- Put up the matter on 13.10.2020.

MEMBER JUDICIAL